

ITEM NO.3

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).3241-3247/2025

DR. MALTI SACHAN @ MALTI CHAUDHARY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA No. 220495/2026 IS LISTED UNDER THIS ITEM]

IA No. 220495/2026 - EARLY HEARING APPLICATION

Date : 25-08-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Mr. Nikhil Majithia, Adv.
Mr. Rishi Kumar Singh Gautam, AOR
Mr. Neeleshwar Pavani, Adv.
Mr. Tamilarasan Varadarajan, Adv.
Ms. Shaurya Mishra, Adv.

For Respondent(s) Mr. Vikramjeet Banerjee, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Shubhendu Anand, Adv.
Ms. Pankhuri Srivastava, Adv.
Mr. Alankar Gupta, Adv.
Mr. Mohan Prasad Gupta, Adv.
Mr. S.N. Terdal, Adv.

Mr. Sanjay Parikh, Sr. Adv.
Ms. Maulshree Pathak, Adv.
Ms. Kritika, Adv.
Ms. Anuja Pethia, AOR

Ms. Ruchira Goel, AOR

Dr. Sushil Balwada, AOR
Mr. Nandlal Kumar Mishra, Adv.
Mr. Srilok Nath Rath, Adv.
Dr. Sanjay Gupta, Adv.
Mr. Sahil, Adv.

Dr. Rajeev Sharma, AOR
Mr. Manish Arora, Adv.

Mr. Rajneesh Tingal, Adv.
Mr. Ali Sher, Adv.
Mr. Abhikam Sharma, Adv.
Ms. Km Monika, Adv.
Ms. Meena Hasan, Adv.
Mr. Prashant Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 220495/2026

1. List the appeal(s) for hearing after three months before an appropriate Bench.
2. I.A.No. 220495/2026 stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(NIKITA SINGH)
COURT MASTER (NSH)